

DIVISION BENCH

O-133

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/551(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th July, 2021, 10:30
A.M**

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | ELEGANT TRACOM PRIVATE LIMITED AND ORS. | | |
| Under Section | Sec. 230-232 - Second Motion | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Appearances (via video conference)

For Petitioners

Ms. Iram Hassan, Adv.
Mr. Sanket Sarawgi, Adv.

ORDER

Ms. Iram Hassan along with Mr. Sanket Sarawgi, Ld. Counsel for the Petitioners present.

List this matter on 09.08.2021 for further consideration.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**